

# ELECTION COMMISSION OF INDIA

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No.56/04/2018/PPS-II

Dated: 27<sup>th</sup> March, 2019

To,

The Chief Electoral Officer,

1. Maharashtra, Mumbai
2. Bihar, Patna

Sub:- Allotment of reserved symbols under Para 10 of the Election Symbols (Reservation & Allotment) Order, 1968. – **All India Majlis-E-Ittehadul Muslimeen** - regarding.

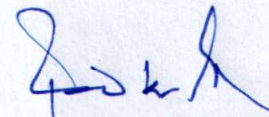
Sir,

I am directed to refer to the subject cited and to state that "**All India Majlis-E-Ittehadul Muslimeen**" a recognized State party in the State of **Telangana**, having reserved symbol '**Kite**', in the said state has requested the Commission for concession under Para 10 of the Election Symbols (Reservation and Allotment) Order, 1968 for allotment of the said symbol '**Kite**' to its candidates being set up by the party at the current general election to the House of the People, 2019 for **All** Parliamentary Constituencies of the states of Maharashtra and Bihar.

The Commission has decided to extend the concession sought by the party under paragraph 10 of the Election Symbols (Reservation and Allotment) Order, 1968. Accordingly, the candidate set up by "**All India Majlis-E-Ittehadul Muslimeen**" at the current general election to the House of the People, 2019 for **All** Parliamentary Constituencies of the states of Maharashtra and Bihar shall be allotted the symbol '**Kite**'.

The Returning Officers may be informed that the candidates set up by "**All India Majlis-E-Ittehadul Muslimeen**" in the aforesaid Constituencies are eligible for the allotment of the symbol '**Kite**' under paragraph 10 of the Symbols Order, 1968 subject to strict fulfillment of each of the provisions of paragraph 13 thereof.

Yours faithfully,



(PRAMOD KUMAR SHARMA)

**SECRETARY**

1. Copy forwarded (**BY SPECIAL MESSANGER**) to the General Secretary, **All India Majlis-E-Ittehadul Muslimeen , Darussalam Board, Hyderabad (Telangana)**, He is informed that the party and the candidates must comply with each of the provisions of Para 13 of the Election Symbols (Reservation and Allotment) Order, 1968.

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